

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE K.T.SANKARAN

DATE OF APPOINTMENT : 2-2-2005

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
<p><u>Land purchased by me:</u> Wet land: 1.08 acres Dry land: 6.09 acres</p> <p><u>Undivided one third share in:</u> Wet land: 2.03 acres Dry land: 2.80 acres.</p> <p><u>Undivided one half share in :</u> Wet land : 1.50 acres Dry land: 4.67 acres</p>	<ol style="list-style-type: none">1. Tharawad house- I have one half share.2. House constructed by me in Ernakulam in the year 2000, having a plinth area of 3300 sq. ft.3. Tiled house having plinth area of approx. 550 sq. ft. in the property purchased by me.	<p>Savings Bank Accounts for Rs. 6,52,654.45</p>	<p>Gold: 20 grams.</p> <p>Silver: 250 grams.</p>	<p>Nil.</p>	<p>100 sharesX Rs. 10 in Reliance Capital.</p> <p>100 shares in another Company- name not recollected- share certificates are not traced out.</p> <p>LIC - Rs.9 lakhs</p> <p>SBI Life - Rs.50,000/-</p> <p>GPF - Rs.2,85,083/-</p>

Contd...

LIABILITIES

Particulars:-

1. **Housing Loan of Rs. 11,00,000/- (Rupees eleven lakhs only) taken in 2000 and 2001 from the Housing Development Finance Corporation Limited for construction of the house at Ernakulam. Repayment in 180 equated monthly installments of Rs. 14,052/-**

2. **Loan of Rs. 40,00,000/- (Rupees forty lakhs only) taken from the State Bank of India, Ernakulam for purchasing property for construction of house. The Loan was availed in July 2009. Monthly re-payment is at Rs. 43,600/-**

Note:- **Further details available with the Hon'ble Chief Justice**

ASSETS & LIABILITIES
(At a glance)

NAME OF THE SPOUSE : SMT. B. SUNANDA

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Nil	Gold ornaments weighing 360 grams.	Nil	Mahila Pradhan Kshetriya Bachat Yojana: Post Office: Total amount available : Rs. 45,000/-

LIABILITIES

Nil

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

**NAME OF THE DEPENDENT
CHILD/CHILDREN**

**: B. AMBIKA (Daughter)
B. HARIPRASAD. (Son)**

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Rs. 3,362/- (daughter) Rs. 13,493/- (son)	Daughter has gold ornaments weighing 65 grams.	Son has a Hero Honda Splendor bike of 2008 model.	Nil.

LIABILITIES

Nil.

Note:- **Further details available with the Hon'ble Chief Justice**